

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 127

CP No. 113/Chd/Pb/2020

IN THE MATTER OF:

Roop Naresh

...

Petitioner

Versus

**Christ King Media Network
Private Limited**

...

Respondent

Under Section: 241(1) CA 2013

Order delivered on 26.04.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 31.05.2024.

Court Officer